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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

CP 145/2003 in OA 1165/2002

New Delhi, this the 24th day of July, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Sh. S.K.Naik, Member (A)

Rama Nand S/o Late Hira Lal R/o RZF-371, Raj Nagar II Dr.Lohia Marg, Palam Colony New Delhi- 110 043

... Petitioner

(By Advocate Sh. Yogesh Sharma proxy for Sh. A.K.Trivedi)

versus

Shri Pushkar Sahay Garrison Engineer(AF) Suratgarh, Rajasthan

Respondent

(By Advocate Sh. M.K.Bhardwaj, proxy counsel for Sh. A.K.Bhardwaj)

## ORDER (ORAL)

## By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Heard both the learned counsel for the parties in CP 145/2003 in OA 1165/2002.

- 2. We note that Hon'ble Delhi High Court vide order dated 5-5-2003 has stayed the operation of Tribunal's order dated 4-12-2002 in OA 1165/2002. This fact is also confirmed by learned proxy counsel for the petitioner who has also submitted another copy of this order.
- 3. In view of the above order of the Hon'ble Delhi High Court staying the operation of the Tribunal's order dated 4-12-2002, CP 145/2003 is dismissed. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.

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(S.K.Naik) Member (A) (Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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